

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/854/2020  
NAME OF THE PETITIONER(S) : Raguraman J  
NAME OF THE RESPONDENTS : Cintana Technologies Pvt Ltd & Others  
UNDER SECTION : Sec 98(1) of CA, 2013

**ORDER**

Applicant is represented by Ld. Counsel Mr. Sridharan. Mr. G.V Ravikumar is present for mediator. Respondent is represented by Ld. Counsel Mr. C.S Jagadesan Balakumar.

Mediator seeks and is granted one opportunity to resolve the disputes between the parties.

At request, list this Application on **03.01.2024** for hearing.

- Sd -

[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

AR

- Sd -

[SANJIV JAIN]  
MEMBER (JUDICIAL)